

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3750  
ANSWERED ON:10.09.2007  
ARTIFICIAL RECHARGE OF GROUND WATER IN J & K  
Sharma Shri Madan Lal

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the current implementation status of the project launched by the Central Water Commission (CWC) and the Central Water Board, Jammu for the artificial recharge of ground water in the dry areas of Jammu and Kashmir a few years back;
- (b) the reasons for delay in implementation of said project;
- (c) whether the Government proposes to speed up the implementation of the said project; and
- (d) if so, the time by which it is likely to be implemented?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (d) The Central Ground Water Board (CGWB) has implemented a Central Sector Scheme on 'Study of Recharge to Ground Water' during the IX Five Year Plan with an objective to develop model recharge structures suitable to different hydrological setups. Under this scheme, all 8 demonstrative recharge projects were completed in water scarcity areas in the State of Jammu & Kashmir. As regards Central Water Commission (CWC), funds have been released to State Government for 5 storage schemes in Jammu region and 22 water tanks & 2 storage tanks in Kashmir region. However, compliance to the technical comments for 7 storage schemes and one artificial recharge structure in Jammu region, 57 water tanks & 7 storage tanks in Kashmir region and one artificial recharge structure of ground water in Ladakh region is still awaited from the State Government project authorities. The Government is making all out efforts to speed up the implementation of the projects. However, there is delay in some projects due to non-receipt of technical comments from the J&K Government project authorities.